

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:226
ANSWERED ON:06.03.2003
SPECIAL COMPONENT SCHEME
REENA CHOUDHARY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the salient features of the Special Component Scheme formulated for various States;
- (b) the target fixed by the Government to achieve its main objectives;
- (c) the details of the funds allocated for the said scheme to each State during the current financial year; and
- (d) the steps taken /being taken to promote development of women in different States?

Answer

THE MINISTER OF SOCIAL JUSTICE & EMPOWERMENT (DR. SATYANARAYAN JATIYA)

(a) The Special Component Plan (SCP) was evolved in 1979-80 as one of the instrument for the economic development of Scheduled Castes to channelise funds and benefits from various sectors of the Annual Plans of the States/Uts. It envisages formulation of specific schemes within each sector keeping in view needs/situations of SCs and utilization of the funds specially earmarked for these schemes.

(b) Target is to facilitate that economic development of SCs by ensuring that all States/Uts provide SCP allocation and utilize it accordingly.

(c) Allocation of the funds is made by the State Governments/UT Administrations out of their Plan allocation. The details are at Annexure.

(d) The States/Uts formulate specific schemes under Special Component Plan for the development of SC women in the field of education, housing, drinking water supply facilities and also ownership rights on assets created under SCP.

Annexure

Statement referred to in reply to Part (c) of Lok Sabha Starred Question No. 226 for 6.3.2003 raised by Smt. Reena Choudhary regarding Special Component Scheme

Statement showing the details of Special Component Plan Outlays and expenditure during 2002-2003

(Rs. In Crore)

Sl.No.	States/UTs	State Plan Outlay	Flow to SCP
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1	Andhra Pradesh	10082.75	870.00
2	Assam	1507.35	69.78
3	Bihar	2724.13	572.48
4	Chattisgarh	2025.73	150.99
5	Gujarat	7600.00	252.18
6	Goa#		
7	Haryana	2034.00	404.82
8	Himachal Pradesh	1900.00	187.00
9	Jammu &Kashmir #		
10	Jharkhand #		
11	Karnataka	8610.61	667.40
12	Kerala	4326.00	402.55
13	Madhya Pradesh	4821.00	611.79
14	Maharashtra	4150.00	530.27
15	Manipur #		

16 Orissa	3100.00	276.25
17 Punjab	2793.00	392.33
18 Rajasthan	5622.91	895.73
19 Sikkim	133.35	9.49
20 Tamil Nadu	5751.52	1103.73
21 Tripura	631.93	65.36
22 Uttar Pradesh	7250.00	1540.00
23 Uttaranchal	1533.63	255.89
24 West Bengal	6307.00	586.89
25 Chandigarh	165.42	10.07
26 Delhi	4700.00	250.67
27 Pondicherry.	421.00	59.86

Total 88191.33 10165.53

4 States not reported